

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA(CAA)-101(PB)/2017

IN THE MATTER OF:

Aster Hotels & Resorts Pvt. Ltd. And
PRN Management Services Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 230 of the Companies Act, 2016

Order delivered on 16.08.2017

Coram:

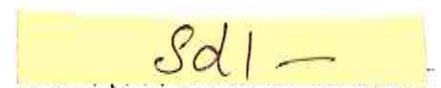
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

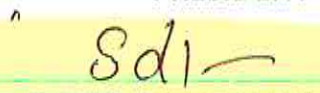
R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) : Shri Saurabh Kalia, Advocate
Shri Palash Agarwal, Advocate

ORDER

On account of paucity of time, matter is adjourned to 23.08.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017
Vineet